

# **Rejection of application for certificate of registration**

*November 26, 1998*

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on November 24, 1998 the application for certificate of registration submitted by the financial company M/s. Srushti Credit and Capital Ltd., 4, Business Plaza, Tulsiwadi Road, Tardeo, Mumbai 400 034.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Maureen Shankar  
Manager**

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